

**FORM G**  
**(ADDENDUM TO FORM G PUBLISHED ON 25.09.2025)**

**INVITATION FOR EXPRESSION OF INTEREST FOR STERNE INDIA PRIVATE LIMITED  
OPERATING IN E-COMMERCE (ONLINE B2B) INDUSTRY  
HAVING PAN INDIA OPERATIONS**

*(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                                                                                                |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of the corporate debtor along with PAN & CIN No.                                                                                 | <b>Sterne India Private Limited</b><br><b>PAN:</b> AAXCS7393C<br><b>CIN:</b> U74999KA2016PTC097331                                                                                                                                             |
| 2.                   | Address of the registered office                                                                                                      | 05th Floor, Salarpuria Sattva Eminence, Amani Bellendur Khane, Varthur Hobli, Bangalore East Taluk , Bellandur, Bengaluru- 560103                                                                                                              |
| 3.                   | URL of website                                                                                                                        | <a href="https://www.excedor.com/sterne-india-private-limited/">https://www.excedor.com/sterne-india-private-limited/</a>                                                                                                                      |
| 4.                   | Details of place where majority of fixed assets are located                                                                           | <ul style="list-style-type: none"> <li>The Company had its Registered and Principal Business Office in Bengaluru.</li> <li>Refer to the detailed Invitation to Expression of Invitation (IEOI) document for additional information.</li> </ul> |
| 5.                   | Installed capacity of main products/ services                                                                                         | NA                                                                                                                                                                                                                                             |
| 6.                   | Quantity and value of main products/ services sold in last financial year                                                             | Refer to the detailed Invitation to Expression of Invitation (IEOI) document for additional information.                                                                                                                                       |
| 7.                   | Number of employees/ workmen                                                                                                          | Information not available                                                                                                                                                                                                                      |
| 8.                   | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | <a href="https://www.excedor.com/sterne-india-private-limited/">https://www.excedor.com/sterne-india-private-limited/</a>                                                                                                                      |
| 9.                   | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | <a href="https://www.excedor.com/sterne-india-private-limited/">https://www.excedor.com/sterne-india-private-limited/</a>                                                                                                                      |
| 10.                  | Last date for receipt of expression of interest                                                                                       | Revised Date: 09 <sup>th</sup> November 2025<br>(Original Date: 10 <sup>th</sup> October 2025)                                                                                                                                                 |
| 11.                  | Date of issue of provisional list of prospective resolution applicants                                                                | Revised Date: 19 <sup>th</sup> November 2025<br>(Original Date: 20 <sup>th</sup> October 2025)                                                                                                                                                 |
| 12.                  | Last date for submission of objections to provisional list                                                                            | Revised Date: 24 <sup>th</sup> November 2025<br>(Original Date: 25 <sup>th</sup> October 2025)                                                                                                                                                 |
| 13.                  | Date of issue of final list of prospective resolution applicants                                                                      | Revised Date: 04 <sup>th</sup> December 2025<br>(Original Date: 04 <sup>th</sup> November 2025)                                                                                                                                                |
| 14.                  | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | Revised Date: 09 <sup>th</sup> December 2025<br>(Original Date: 09 <sup>th</sup> November 2025)                                                                                                                                                |
| 15.                  | Last date for submission of resolution plans                                                                                          | Revised Date: 08 <sup>th</sup> January 2026<br>(Original Date: 09 <sup>th</sup> December 2025)                                                                                                                                                 |
| 16.                  | Process email id to submit Expression of Interest                                                                                     | <a href="mailto:sterneindia.cirp@gmail.com">sterneindia.cirp@gmail.com</a>                                                                                                                                                                     |

**Notes:**

1. This is an addendum to the Form G & Invitation for Expression of Interest issued on 25<sup>th</sup> September 2025, Accordingly, the timelines for submission of EoIs and the corresponding event dates have been extended.
2. The Resolution Professional ("RP") / Committee of Creditors ("COC") shall have discretion to change the criteria for the EOI at any point of time.
3. The RP / COC reserves the right to cancel or modify the process / application without assigning any reason and without any liability whatsoever.
4. The initial 180-day CIRP period is scheduled to conclude on 24th November 2025. The RP may approach the Hon'ble NCLT seeking an extension in the CIRP Period, and the aforesaid timelines shall remain subject to the approval of such extension by the Hon'ble NCLT.



A handwritten signature in blue ink, appearing to read "Prakash V Kukreja".

Date: 11<sup>th</sup> October 2025

Place: Mumbai

Mr. Prakash V Kukreja  
Resolution Professional for Sterne India Private Limited  
IP Reg No.: IBBI/PA-001/IP-P02599/2021-2022/13990  
Process Email Id: [sterneindia.cirp@gmail.com](mailto:sterneindia.cirp@gmail.com)

Process Specific Website: <https://www.excedor.com/sterne-india-private-limited/>